

COCODRIVE PRIVATE CAR OWN DAMAGE POLICY - DHFL GENERAL INSURANCE

ADD ON COVER

Daily Conveyance Allowance (UIN: IRDAN155RP0002V01201920/A0009V01201920)

This cover is applicable if it is shown on Your schedule.

What is Covered:

We will pay You the amount as mentioned in the schedule per day to enable You to meet the cost of conveyance while Your vehicle is undergoing repair for damages caused by perils mentioned in section 1 (Own Damage) of the policy except those specified under What is not covered.

The allowance would be payable for a maximum period of 15 days during the policy period. Reasonable time taken for repair in respect of damages not admissible under section 1 (Own Damage) of the policy (as agreed between You, surveyor & garage/workshop manager) would be excluded for computation of amount payable under this cover.

Your entitlement of Conveyance Allowance will start from the next calendar day of Your Vehicle reaching the garage for repair or the date you intimate the claim to us whichever is later and shall end on the day garage intimates You to take delivery of the Vehicle.

Illustration:

1. If your vehicle reaches garage on 1st May then Your entitlement will start from 2nd May.
2. If your vehicle reaches garage on 1st May but you intimate to us on 03rd May then Your entitlement will start from 4th May.

What is not Covered:

We will not pay if any or all of the following conditions apply:

1. If you are claiming only for windscreen or glass damage under section 1 (Own Damage) of the policy.
2. If Vehicle is not repaired at the Authorised Garage.
3. If claim under section 1 (Own Damage) is not valid and admissible.
4. If time required for repair of motor vehicle is up to 3 days.
5. if repair is delayed due to non-availability of spares then the number of days taken to procure the spares (as agreed between You, surveyor & garage/workshop manager) will not be considered for computation of amount payable under this cover.

Subject otherwise to terms, conditions, limitations and exceptions of the policy.

DHFL General Insurance Limited

(A Wholly Owned Subsidiary Of WGC)